HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

THURSDAY, THE TWENTY FIFTH DAY OF SEPTEMBER
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND
THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN

WRIT APPEAL NO: 1081 OF 2025

Writ Appeal under clause 15 of the Letters Patent preferred against the Order dated 25/07/2025 in W.P.No.2121 of 2025 on the file of the High Court.

Between:

1. G. Chiranjeevi Prasad S/o Venkatappaiah,
aged about 78 years, R/o Door No. 15-84/D,
Kodandarama Nagar, P& T Colony,
Dilsukhnagar, Hyderabad- 500060.

2. Gade Prakash RaoS/o Venkata Rama Rao,
aged about 76 years, H. No. 13-11-312,
Road No. 9, Alakapuri, Kothapet,
Hyderabad-500035.

3. Topalli Gopala Krishna Murthy S/o Rama Rao,
aged about 71 years, R/o Door No. 1-6-546,
SUGUNA, Chaitanyapuri Colony,
Hyderabad-500060.

4. Koppisetty Swamy Setty S/o Purushotham,
aged about 72 years, R/o H. No. 1-5-344,
Road No. 8, New Maruthi Nagar,
Kothapeta, Hyderabad- 500060.

5. Challa Siva Reddy S/o Venkat Reddy,
aged about 71 years, R/o H. No. 11-13-1194,
Road No. 10, North Vasavi Colony,
Kothapet, Saroor Nagar Nagar,
Hyderabad-500102.

6. Vijarapu Venkata Sobhanadri
S/o Narasimhacharyulu, aged about 72 years,
R/o Flat No. 102, Vipra Lahari Avenue,
Road No. 1, Sampada Society, near Elephant Circle,
Mythili Nagar, Pragathi Nagar, opp, JNTU,
Hyderabad-520090.

7. Mylavarapu SivaRama Sai Prasad
S/o Subrahmanya Sarma, aged about 71 years,
R/o D. No. 113-3-635,

HIG 15, APHB Colony, Lala Cheruvu,
Rajamahendravaram-533106.

8. Gurram Srinivasa Rao s/o Chenchaiah,
aged about 73 years, R/o Plot No. 16,
Road No. 1, Tyagarayanagar, Kapra,
Hyderabad-500062.

9. K. Surya Prakasa Rao S/o Venkatappaiah,
aged about 72 years, R/o 8-8-161,
Plot No. C-11, Road No. 14, Green Park Colony,
Saroor Nagar, Hyderabad-500035.

10. T. Satyanarayana S/o Narasimha Rao,
Aged about 71 years, R/o H. No. 6-3-668/10/13,
Durganagar Colony, Punjagutta,
Hyderabad-500082.

11. Akarapu Vidya Sagar S/o Rama Swamy,
Aged about 71 years, R/o H. No. 3-11-141,
RTC Colony, L.B. Nagar, Hyderabad- 500074.

12. Tadiparthi Chandra Gupta S/o Hanumantha Rao,
Aged about 71 years, R/o Plot No. 404,
Road No. 14, Green Park Colony,
Saroornagar, Hyderabad-500035.

13. G. Manohar Rao S/o Narsoji Rao,
aged about 72 years, R/o 6-6-410, GN 97,
Gandhinagar, Secunderabad-500080.

14. Pillutla Visweswara Sarma S/o Ramanadham,
aged about 71 years, R/o Road No. 3,
H.No. 12-1-242, Bandlaguda, Nagole,
Krushi Nagar Colony, G.S.I. Post,
Hyderabad-500068.

15. C. Mary Syamalamma D/o C. Prakash Reddy ,
aged about 73 years, R/o Flat No. 403,
Keerthi Rajalakshmi Towers, Swathi Nagar,
Masab Tank, Hyderabad-500028.

16. D. Gopal ReddyS/o Venkat Reddy,
aged about 70 years, R/o Flat No. 402,

Rock Castle Apartments, Rocktown Colony,
Mansoorabad, L.B. Nagar, Hyderabad-500068.

17. J. Suryam Babu S/o Hussainaiah,
aged about 69 years, R/o D. No. 1-74/2,
Flat No. I, Bhagyanagar Colony Road No. I,
Lingojiguda, Saroornagar, Hyderabad-500035.

18. B. Krishna Mohan Rao S/o Madhava Rao,
aged about 66 years, R/o Plot No. 128/B,
Flat No. 201, Sai Bindu Nivas Apartments,
Kalyan Nagar-3, Yusufguda, Hyderabad-500018.

19. Komarraju Venkata Gnana Kumar
S/o Sangameswara Rao, aged about 67 years,
R/o H. No. 2-4-391, Road No. 2,
New Nagole Colony, Hyderabad-500102.

20. A. Usha Shree W/o K. Srinivas,
aged about 64 years, 403, SriDurga Kanumilli,
95, Shanti Nagar, Hyderabad-500028.

21. A. Siva Tandava KrishnaS/o janeyulu,
aged about 61 years, R/o Flat No. 101,
Ktanthi Pleasant, Defence Colony,
Sainikpuri, Secunderabad-500094.

22. Ch. Sai Prabhu S/o CBC Rama Sundaram,
aged about 60 years, R/o D.No.6-76/1, Plot No. 5,
Sai Kuteer, Madhura Nagar Colony, Nagaram,
ECIL Post,Hyderabad-500083.

23. Rayavarapu Chalapathi Rao S/o Suryanarayana,
aged about 61 years, R/o Flat No. 402,
Legend Apartments,Mothilal Nehru Nagar ,
Begumpet, Hyderabad-500016.

24. K. Sreenivasa Moorthy
S/o Venkata KrishnaiahChetty,
aged about 60 years, Villa No. 102,
Maithri Enclave, Behind Kapra Lake,
Sainikpuri, Secunderabad-500087.

25. Dasyam Venkata Satya Naryana Vara Prasad
S/o Venkata Krishna Rao, aged about 73 years,
Flat No. 1513, NSL East County, 15th Floor,
besides Rajeev Gandhi International Cricket Stadium,
Hyderbad- 500007.

26. Mrs. J.S.G. Rajeswari
W/o Tummala Kutamba Rao,
aged about 72 years, R/o A-104,
Western Plaza, O.U. Colony,
Shaikpet, Hyderabad-500104.

27. Singam Mallikarjuna Reddy
S/o Ramakrishna Reddy
aged about 70 years, R/o Flat No. 307,
Sai Vasant Vihar Apartment,
near Nandyal Checkpost, opp. Central School,
Nandyal Road,Kurnool-518002.

28. Vankadara Jaya Sundar S/o Guruvappa,
aged about 70 years, R/o Flat No. 102,
HimaSai Garden, Gulmohar Apartment, 1-1-365/A,
Jawaharnagar, Lane-6, New RTC X Roads,
Hyderabad-500020.

29. V. Venkateswara Reddy S/o Gurava Reddy,
aged about 71 years, R/o 12-2-715/1/3,
Padmanabha Nagar Colony, Hyderabad-500028.

30. Tadikonda Vijaya Kumar S/o Hari Babu,
aged about 70 years, R/o D. No. 8-4-390B, 4B,
4th Floor, Dhanunjaya Towers, Prem Nagar,
Erragadda, Hyderabad-500018.

31. Kokkanthi Prabhakar Reddy
S/o Surendranatha Reddy,
aged about 71 years, Plot 37,
H. No. 2-1-5/37, PLR Homes, Upperpally,
Rajendranagar, Hyderabad-500048.

32. Yenupuri Durga Prasad S/o Appa Rao,
aged about 71 years, R/o Flat No. 503,
Ennar Towers I, Brundavan Colony, ECIL Post,
Dr. A.S. Rao Nagar, Hyderabad-500062.

33. K.P. Sita Rama Krishna S/o Sitaramaiah,
aged about 72 years, Akshita Heights three,
Flat 309, Geeta Nagar, Hyderabad-50056.

34. Polasani Chandra Sekhar Reddy
s/o Gangi Reddy, aged about 72 years,
R/o B 2--411, Niharika Exotica,
LANCO Hills Road, Khajaguda,
Hyderabad-500089.

35. Y. Venkata Rao S/o Krishna Murthy,
aged about 72 years, Flat No. 102,
Surya Residency, opp. Bank of Baroda,
Street No. 9, Gandhinagar, Hyderabad-50080.

36. Vemuri Gaggayya s/o Ramaiah,
aged about 69 years, R/o A 402,
Vivekananda Heights, Brindavan Colony,
Nizampet Road, Hydernagar,
Hyderabad-500090.

37. K.R.V. Bhanu Prakash s/o Krishna Murthy,
aged about 70 years, R/o 3-9-84,
Road No. 16, Central Bank Colony,
L.B. Nagar, Hyderabad-50068.

38. Kondapi Sree Ramachandra Rao
S/o Panduranaga Rao,
aged about 69 years, R/o Flat No. T1,
Balaji Enclave, Srinivasa Nagar Colony,
Kompally-500100.

39. Dannasi Sreenivasulu S/o Penchalaiah,
Aged about 73 years, R/o 1-1838, Gandhinagar,
Yerramukkapalli, Kadapa-516004.

40. Narayana Srinivasulu S/o Subbaiah,
Aged about 72 years, R/o 40-174-7,
Mutharaspalli, Kadapa-516002.

41. Lavu Usha Sree W/o K. Hanumantha Rao,
Aged about 58 years, R/o D.No. 57-9-10,
Main Road, Neli Postal Colony,
Patamata, Vijayawada-520010.

42. Kuricheti Srinivasa Gupta S/o Narayana Rao,
Aged about 70 years, R/o D. No. 31-12-29,
Flat No. 304, Jaya Dhana Lakshmi Hills,
DBRK Street, opp. Ganganamma Temple,
Machavaram, Vijayawada-520004.

43. B. Someswara Rao S/o Atchyuta Rao,
Aged about 71 years, R/o 48-11-9/1, SF 1,
Abhinav Apartments, Om Namassivaya Street,
Currency Nagar, Vijayawada-520008.

44. M. Subrahmanyeswara Rao S/o Venkateswara Rao,
aged about 69 years, Krishna Nagar,
Flat No. 405, Badris Elite Apartments,
Yanamalakuduru Lakula Road,
Vijayawada-520007.

45. Chakka Kesava Rao S/o Bala Chennaiah,
Aged about 70 years, R/o 8-164 (10),
Rajeev Nagar, Lawyerpet Extn.
Ongole-523002.

46. R. Jaya Lakshmi W/o Lakshmi Narasimha Murthy,
R/o 6-907, Putta Bazar, Venkatagirigutta,
Jaggayyapet-521175.

...Appellants/Petitioners

AND

1. Union of India, Represented by
Secretary, Department of Financial Services,
Ministry of Finance, Jeevan Deep Building,
Sansad Marg, New Delhi-110001.

2. Union Bank Of India,
Represented by its MD and CEO,
Union Bank Bhavan, 239,
Vidhan Bhavan Marg, Nariman Point,
Mumbai-400021.

3. Union Bank Of India,
Represented by its Chief General Manager,
5th Floor, Dr. Pattabhi Bhavan, Secretariat Road,
Saifabad, Hyderabad-500004.

....Respondents/Respondents

IA NO: 3 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the Respondents to restore Petitioners full Pension immediately on expiry of 9 years 10 months instead of completion of 15 years as provided for in Regulations Chapter VIII, Clause 41 (5) of the Union Bank of India (Employees) Pension Regulations, 1995 since the amount already stands recovered in excess from the petitioners may kindly be refunded with Interest from the respective dates of recovery from each petitioner, pending disposal of the above writ appeal.

Counsel for the Appellants: Ms. G.GEETA NAIDU, REP. FOR SRI B.MADHU SUDHAN RAO

Counsel for the Respondents: SRI M.VIJAY KUMAR, Sr. SC FOR CENTRAL GOVT.

The Court delivered the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND
THE HON'BLE SRI JUSTICE G.M.MOHIUDDIN

WRIT APPEAL No. 1081 of 2025

JUDGMENT:

Ms. G. Geeta Naidu, learned counsel appears for Sri B. Madhusudhan Rao, learned counsel for appellants.

Sri M. Vijay Kumar, learned Senior Standing Counsel for Central Government appears for respondents.

2. The instant Writ Appeal is filed with the following prayer:

> "It is, therefore, prayed that this Hon'ble Court may be pleased to set-aside the common order passed in W.P. No.2121 of 2025, dated 25.07.2025 by the Learned Division Bench and consequently quash the Regulations 41(4) and 41(5) of the Union Bank of India (Employees') Pension Regulations 1995, dated 29.09.1995, being contrary to the welfare and against the interests of the retired employees, as the commuted amount of Pension was already recovered in just 9 years and 10 months as per the respective Pension Payment Orders issued under the Regulations, where the Commutation Factor @ 9.81, Commutation Amount and Commutation Date, Commuted Value and Date of Restoration stipulated on Superannuation, no Interest is being charged on the Commutation Amount as per the Regulations, but Commuted Value is being recovered every month from the Pension Amount and still being continued to be recovered by the Respondent Bank till completion of 15 years from the Date of Commutation **and to direct the Respondents to restore Petitioners' full Pension immediately on expiry of 9 years 10 months instead of completion of 15 years as provided for in Regulations Chapter VIII, Clause 41(5) of the Union Bank of India (Employees') Pension Regulations, 1995 since the amount already stands recovered in excess from the petitioners may kindly be refunded with Interest from the respective dates of recovery from each petitioner.**"

The common order dated 25.07.2025 passed in Writ Petition No.2121 of 2025 & batch, by another Division Bench of this Court, has been challenged before us. The instant Writ Appeal is misconceived.

3. Learned counsel for the appellants seeks permission of this Court to withdraw the instant Writ Appeal in order to avail appropriate remedy as per law.

4. Learned counsel appearing for the respondents reports no objection.

5. Accordingly, the instant Writ Appeal is dismissed as withdrawn. There shall be no order as to costs.

Miscellaneous applications, if any pending, shall stand closed.

SD/-V. KAVITHA
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. One CC to SRI B.MADHU SUDHAN RAO, Advocate [OPUC]
2. One CC to SRI M.VIJAY KUMAR, Sr. SC FOR CENTRAL GOVT. [OPUC]
3. Two CD Copies

BSR
BS

HIGH COURT

DATED: 25/09/2025

JUDGMENT

WA.No.1081 of 2025



DISMISSING THE WRIT APPEAL

AS WITHDRAWN,

WITHOUT COSTS

27/10/25